Declaration of Assets and Liabilities



4040(101-1)

Year 2022-23.

I,VINOD KUMAR, son of **SUNIL CHAUDHARY**, Aged **31** years, belonging to

BIHAR-LEGISLATIVE ASSEMBLY-SECRETARIAT service and presently working as _____

ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

13	Sr. No.	Description	Self	Spouse Name(S)- ANJALI KUMARI	Dependant-1 Name-SUNIL CHAUDHARY(father)	Dependant-2 Name- URMILA DEVI(mother)	Dependant-3 Etc. Name- SHIVANSH KUMAR(SON)
Ì	(i)	Cash	2000	2000	10000	10000	NIL
ז	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	Savings- 35000/- FD-391006/-	NIL	Savings-40000/-	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ELSS(Mutual fund)90500/- Mutual fund- 5000/- LIC-33000/-	NIL	LIC-115000/-	LIC- 115000/-	NIL
	(v)	Motor Vehicles (details of make, etc.)	BAJAJ AVENGER-220 ARUISE(2020)	NJL	TVS XL- 100(2022)	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	GOLD-75 GRAM, DIAMOND RING-38537/-	NIL	NIL	GOLD-20 GRAM	
	(vii)	Other assets, such as values of claims / interests					

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)-	Dependant-1 Name- SUNIL	Dependant-2	Dependant-3
			ANJALI KUMARI	CHAUDHARY(FATHER)	Name- URMILA DEVI(MOTHER)	Etc. Name- SHIVANSH KUMAR(SON)
(i)	Agricultural Land Location(s) Survey number(s) Extent (Total measurement) Current market value	NIL	NIL	AGRICULTURAL LAND- 1.2 BIGHA(aprx.),location- CHANDRADEEP(JAMUI), MARKET VALUE-13.2 LACS(aprx.)	NIL	NIL
(ii)	Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	ANCESTRAL HOUSE, LOCATION- CHANDRADEEP(JAMUI)	NIL	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 07.02.2023
(a)	(i) Loans from Banks	SBI VIDHAN MANDAL PATNA	381130/-(personal loan)
	(ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation	CREDIT CARD- HDFC CREDIT CARD-AXIS BANK	NIL 3000/-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX- NO DUES PAN-CIYPK1542H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary		
	business] (iv) Property Tax		

C. <u>Personal Detail</u>

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GPF/CPF/PRAN No. Gender	(- (*	110134056524 M (M/F)
Date of Birth	:-	2 5 1 2 1 9 9 1 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	;-	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE (Full Name e.g. B.A.SBihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .

Paris 3-11

Name of Employee: VINOD KUMAR

Place: - PATNA

Designation: ASSISTANT

Date:- 07.02.2023

Department:BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.